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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/218/2016
NAME OF THE PETITIONER(S) : Muneez Rahman
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. JOLLY JOHN	Jolly John Counsel for 3rd Resp	
2. P.B. SAMPATH KUMAR	PUNJAB National Bank Counsel for Petitioner	
3. A.M. Sridharan		
4. ROHAN RAJASEKHARAN for S.R. RAJAGOPAL	Counsel for R1, R2 & R4	

ORDER

Shri A M Sridharan, counsel for petitioner present. Shri Rohan Rajasekharan, counsel for R1, R2 & R4, Shri Jolly John, counsel for R3 are present. At request of counsel for R3 the matter is posted alongwith TCP 53/2016. Put up on 25.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)